

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2647
ANSWERED ON:31.08.2007
DUPLICATION OF SECURITY WATER MARK
Tripathy Shri Braja Kishore

Will the Minister of FINANCE be pleased to state:

- (a) whether a device used for introduction of security water mark on the paper is designed by India Security Press;
- (b) if so, the details of the units manufacturing such device in the country;
- (c) the number of cases of misuse of such device by manufacturers noticed by the Government during the last year and as on date;
- (d) the action taken by the Government against them; and
- (e) the steps taken by the Government to check on duplicate production/theft/diversion of said device by such units?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. K. BANSAL)

(a)&(b) : No, sir. India Security Press only gives the portraits/figures, which are incorporated in the paper as watermark, to the paper manufacturer who in turn gets the device manufactured from the firms engaged in their manufacturing. As per the records of the India Security Press, following two firms manufacture such devices :

i) M/s Dandy Rolls Indian Pvt. Ltd., A-179, Industrial Estate, I Stage, 4th Cross, Peenya, Bangalore – 560 058.

ii) M/s SWILL Ltd., 25, Ganesh Chandra Avenue, Kolkata – 700 013 with its Branch Office at Kailash Kala Apartment, 1st Floor, 9A Shanajab Road, Lucknow –226 001.

(c) : Nil.

(d) : Does not arise.

(e) : Details of manufacture of the device are provided to the India Security Press for record before the actual manufacture starts. The identification number of each device is intimated to India Security Press for record and monitoring. A mechanism is put in place whereby inspection of the device is carried out by the India Security Press on half-yearly basis. The device is destroyed/defaced in the presence of the officials of the India Security Press soon after the ordered quantity is manufactured by the paper supplier as per the contract.